

# High Court of Jammu and Kashmir at Srinagar

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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## NOTIFICATION

No: 699 Dated: 03/09/2019

It is hereby notified that Ms. Reetika Devi D/O Sh. Balwant Raj R/O A/P 283-D, Sai Vihar, Marbal Market East, Ext. Trikuta Nagar, Jammu C/o Sh. Hazara Ram, V.P.O Sarore, Tehsil Bishnah, Jammu, on having been appointed as Jr. Assistant in SKIMS, Soura vide order No.187(P) SKIMS of 2019 dated 01.08.2019, has surrendered her Certificate of Enrollment, as an Advocate, vide her application dated 22.08.2019. Therefore, her Certificate of Enrolment bearing No.JK-95/2017 dated 28.01.2017 is kept in abeyance.

By Order.

  
(Mohammad Yasin Beigh) 03-09-2019  
Additional Registrar

No: 14363-71/2P Dated: 03/09/2019

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge Jammu.
3. Secretary, Bar Council of India, New Delhi
4. President J&K High Court Bar Association, Jammu/Srinagar.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. Incharge NIC High Court of Jammu & Kashmir, Srinagar for uploading on official website of the High Court.
7. ~~Ms.~~ Ms. Reetika Devi D/O Balwant Raj R/O 283-D Sai Vihar, Marbal Market East Ext. Trikuta Nagar, Jammu C/o Sh. Hazara Ram, V.P.O Sarore, Tehsil Bishnah, Jammu for information.

  
Additional Registrar 03-09-2019